Quarterly Progress Report on Frauds of Rs. 1.00 lakh & above

(Vide Paragraph 4.2)

Part A: Summary information				
		Number	Amount involved (Rs. In lakh)	
1.	Cases outstanding			
2.	Cases where there is no progress (furnish case-wise details as per format at Part B below)			

Part - B: Details of cases where there is no progress

Cases where there

C below)

progress (furnish case-wise details as per format at Part

Statement for quarter ended _____

is

Name of the NBFC:

No.	Name of branch	Fraud No.	Name of party/account	Amount
				(Rs. in lakh)
		_		
		_		

Part – C: Case-wise details of progress

	ne of party/account:	
	ount involved	
(RS	in lakh)	
Frau	ud No :	
1.	Date of first reporting	
2.a	Date of filing recovery suit with DRT/Others	
b	Present position	
3.	Recoveries made up to the end of the last quarter (Rs. in lakh)	
4.	Recoveries made during the quarter (Rs. In lakh)	
	a) From party/parties concerned	
	b) From insurance	
	c) From other sources	
5.	Total recoveries (3+4) (Rs. in lakh)	
6.	Loss to the NBFC (Rs in lakh)	
7.	Provision held (Rs in lakh)	
8.	Amount written off (Rs in lakh)	
9.	a) Date of reporting case to Police	
	b) Date of completion of Police investigation	
	c) Date of submission of investigation report by Police	

No.	Name	Desgn.	Whether suspen- ded/Dt. of suspens -ion	issue of charge	Date of commen- cement of domestic inquiry	comple- tion of	Date of issue of final orders	Details of prosecution /conviction/ acquittal, etc.
1.								
2.								
3.								
4.								

11.	Other developments	
12.	Whether case closed during the quarter	Yes/No
13.	Date of closure:	